

# HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST  
COURT NUMBER-03

TUESDAY, JANUARY 14, 2025, AT 11:00 A.M.

HON'BLE MR. JUSTICE ALOK KUMAR VERMA  
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)  
(VACATION JUDGE)

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>* FRESH CASES FOR ADMISSION *</b>				
1	BAST 2/1/2025	SHAKUL NABI ALIAS SHAKIR Versus STATE OF UTTARAKHAND	NIPUSH MOLA JOSHI CHETNA LATWAL	G.A.
	WITH IA/1/2025 FOR URGENCY APPLICATION			
2	SPA/7/2025	SHOBHA JOSHI Versus STATE OF UTTARAKHAND AND OTHERS	K K TIWARI	YOGESH KUMAR PACHOLIA SANJAY BHATT C.S.C.
	WITH IA/1/2025 FOR URGENCY APPLICATION IA/2/2025 FOR STAY APPLICATION <b>NOTE : MENTIONED CASE.</b>			
3	BA2/17/2025	SUNIL KUMAR Versus STATE OF UTTARAKHAND	SWALEHA HUSSAIN SIDDHARTH TOMAR GEETA SAJWAN	G.A.
4	WPSB/19/2025	AVINASH KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	DHARMENDRA BARTH WAL	C.S.C.
	WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION <b>NOTE : MENTIONED CASE.</b>			
5	CRLA/36/2025	ABDUL ZAHIR Versus STATE OF UTTARAKHAND	PAWAN MISHRA	G.A.
	WITH IA/1/2025 FOR BAIL APPLICATION IA/2/2025 FOR URGENCY APPLICATION			
6	CRLA/37/2025	MEHAR SINGH Versus STATE OF UTTARAKHAND	PAWAN MISHRA	G.A.
	WITH IA/1/2025 FOR BAIL APPLICATION			

7	ABA/61/2025	SANJEEV THAPLIYAL Versus STATE OF UTTARAKHAND AND ANOTHER	PIYUSH GARG JAI KRISHNA PANDEY	G.A.
	WITH IA/1/2025 FOR URGENCY APPLICATION			
8	ABA/62/2025	RAMESH SINGH Versus STATE OF UTTARAKHAND AND ANOTHER	KRISHAN MOHAN JOSHI V K KAPARUWAN	G.A.
	WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION			
9	ABA/63/2025	MAHESH CHAND Versus STATE OF UTTARAKHAND	LALIT SHARMA SAURIYA NAAZ	G.A.
10	ABA/64/2025	NISHA SHARMA Versus SECRETARY HOME GOVT OF UTTARAKHAND	BHUPESH KANDPAL	G.A.
11	ABA/65/2025	BUNTY Versus STATE OF UTTARAKHAND	ALOK KUMAR	G.A.
12	BA1/67/2025	JITENDRA SINGH BORA Versus STATE OF UTTARAKHAND	APOORV CHAUHAN MEDHA PANDE	G.A.
13	BA1/68/2025	SANIT ALIAS SUMIT KUMAR Versus STATE OF UTTARAKHAND	D K TYAGI ANUJ KUMAR TYAGI	G.A.
	WITH IA/1/2025 FOR URGENCY APPLICATION			
14	BA1/69/2025	SALAUDDIN Versus STATE OF UTTARAKHAND	MOHD SAFDAR	G.A.
15	BA1/70/2025	PANKAJ GOSWAMI Versus STATE OF UTTARAKHAND	BHUWAN BHATT	G.A.
	WITH IA/1/2025 FOR URGENCY APPLICATION			
16	BA1/71/2025	MOHD SAHIR Versus STATE OF UTTARAKHAND	ANKUR SHARMA SAKSHI SINGH	G.A.
17	BA1/73/2025	SURENDRA MEHTO Versus STATE OF UTTARAKHAND	HARSHPAL SEKHON	G.A.
18	BA1/74/2025	DIVYANSHU SAXENA ALIAS VEDANSH Versus STATE OF UTTARAKHAND	HARSHPAL SEKHON	G.A.
19	BA1/75/2025	HARVINDER SINGH	PIYUSH SAMMAL	G.A.

		Versus STATE OF UTTARAKHAND	SARITA BISHT	
20	BA1/76/2025	SUNAINA DEVI Versus STATE OF UTTARAKHAND	SWALEHA HUSSAIN SIDDHARTH TOMAR GEETA SAJWAN	G.A.
21	BA1/77/2025	MONISH Versus STATE OF UTTARAKHAND	PRAMOD KUMAR RAJ KUMAR SINGH	G.A.
22	WPMS/196/2025	NAVEEN CHANDRA Versus STATE OF UTTARAKHAND AND OTHERS	VIKAS ANAND SACHIN VEER SINGH GYAN MATI KUSHWAHA	ASHISH JOSHI C.S.C.
	WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION IA/2/2025 FOR URGENCY APPLICATION			
23	WPMS/197/2025	MANISH BANWAL Versus STATE OF UTTARAKHAND AND OTHERS	VIVEK SHUKLA BHUWANESH JOSHI	SANJAY BHATT LALIT MIGLANI C.S.C.
	WITH IA/1/2025 FOR STAY APPLICATION			
24	WPMS/198/2025	AJAY SHARMA Versus STATE OF UTTARAKHAND AND OTHERS	BHARAT TEWARI PULAK AGARWAL B D PANDEY	SANJAY BHATT C.S.C.
	WITH IA/1/2025 FOR URGENCY APPLICATION IA/2/2025 FOR INTERIM RELIEF APPLICATION			
	<b>* FRESH CASES AS DEFECTIVE *</b>			
25	WPSB/18/2025	AKANSHA BUDHLAKOTI AND OTHERS AND OTHERS Versus UTTARAKHAND PUBLIC SERVICE COMMISSION	SUDHA TAMTA VINAY KUMAR	PANKAJ MIGLANI
	WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION <b>NOTE : MENTIONED CASE.</b>			
26	CRLA/38/2025	VASEEM AHMAD Versus STATE OF UTTARAKHAND	HARSHPAL SEKHON	G.A.
	WITH IA/1/2025 FOR URGENCY APPLICATION IA/2/2025 FOR BAIL APPLICATION			
27	BA1/72/2025	ARJINDER SINGH Versus STATE OF UTTARAKHAND	DIVYA JAIN SHWETA JAIN	G.A.
	WITH			

**\* ORDERS ON APPLICATIONS \***

- 28 IA/2/2025 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT  
IN  
ABA/1190/2024 GOLDI PANT AND ANOTHER SHUMAYLA G.A.  
Versus ZAFRI  
STATE OF UTTARAKHAND LUBHNA JAHAN
- CONNECTED WITH
- 28(1) IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT  
IN  
ABA/1158/2024 ARVIND ARJUN ARORA G.A.  
Versus AISHWARYA  
STATE OF UTTARAKHAND THAPLIYAL  
ABHISHEK  
VERMA
- 29 IA/1/2025 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT  
IN  
ABA/1254/2024 MUSTKIM ALIAS BHULLAN RAMESH CHAND DEEP CHANDRA  
Versus RAJVEER SINGH JOSHI (FOR  
STATE OF UTTARAKHAND COMPLAINANT)  
G.A.
- 30 IA/1/2025 FOR SHORT TERM BAIL APPLICATION  
IN  
BA1/2556/2024 BHAGWATI PRASAD RAVI JOSHI PIYUSH GARG  
Versus RAJENDRA  
CENTRAL BUREAU OF KOTIYAL  
INVESTIGATION CBI GAURAV  
KANDPAL
- 31 IA/1/2025 FOR INTERIM RELIEF APPLICATION  
IA/2/2025 FOR URGENCY APPLICATION  
IA/3/2025 FOR EXEMPTION APPLICATION  
IN  
WPMB/1/2025 EASY TRIP PLANNER LIMITED AKSHAY C.S.C.  
Versus PRADHAN  
STATE OF UTTARAKHAND AND  
OTHERS

**\* ORDER MATTERS \***

- 32 BA3/78/2024 ROHAN PREM KAUSHAL G.A.  
Versus ASHISH KUMAR  
STATE OF UTTARAKHAND JEMINI  
MAHESH  
CHANDRA

**NOTE : SUCCESSIVE BAIL OF OTHER BENCH.**

- 33 BA1/1082/2024 KUNWARPAL MEENU G.A.  
Versus KASHYAP  
STATE OF UTTARAKHAND MANI KUMAR  
SHOBHA MEHRA
- 34 BA1/1721/2024 PANKAJ SINGH RAWAT LALIT SHARMA G.A.  
Versus P C PETSHALI

STATE OF UTTARAKHAND

WITH

IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT  
IA/2/2024 FOR URGENCY APPLICATION WITH SUPPLEMENTARY AFFIDAVIT

35	BA1/2123/2024	SALEEM Versus STATE OF UTTARAKHAND	VIKAS ANAND AMIT SATYAWALI GYAN MATI KUSHWAHA	G.A.
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WITH

IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

36	ABA/45/2025	MAHENDRA SINGH AND OTHERS Versus STATE OF UTTARAKHAND	HARSHPAL SEKHON	ABHISHEK VERMA (FOR COMPLAINANT) G.A.
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WITH

IA/1/2025 FOR INTERIM RELIEF APPLICATION

37	BA1/54/2025	CHANDRAPAL Versus STATE OF UTTARAKHAND	ABHISHEK VERMA	G.A.
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**\* ADMISSION MATTERS \***

38	HABC/1/2025	SHILPA SINGH Versus STATE OF UTTARAKHAND AND OTHERS	SHANKAR AGGARWAL	G.A.
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WITH

IA/1/2025 FOR INTERIM RELIEF APPLICATION

**NOTE : CASE IS DEFECTIVE.**

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Causelists generated for Bench ID- 1066 and causlist ID- (1001) 13/01/2025 05:14:05 pm(86)